Annexure – 7

Name of the corporate debtor: Zenica Performance Cars Private Limited; Date of commencement of CIRP: 22.03.2021 (Order served to IRP dated 24.03.2021); List of creditors as on:04.01.2022

List of operational creditors (Government dues)

(Amount in INR)

S.No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Excise & Taxation Commissioner (ST) Gurugram (south), Excise & Taxation Deptt, Govt of Haryana.	Centre Government	07.04.2021	1,840,720.00	1,840,720.00	Excise & Taxation Dues	-	-	NO	-	-	-	-	-	Claims received already stand verified and finalized on the basis of information/ documents provided by the Operational Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
2	Deputy Director(I/C) Sub Regional Office, Employee State Insurance Corporation, Gurugram	Centre Government	22.06.2021	781,123.00	781,123.00	ESIC dues	-	-	NO	-	-	-	-	-	Claims received already stand verified and finalized on the basis of information/ documents provided by the Operational Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
3	Employees Provident Fund Orgainzation (EPFO) through Regional PF Commissioner-II, Compliance.	Centre Government	02.07.2021	1,229,750.00	1,229,750.00	EPFO dues	-	-	NO	-	-	-	-	-	Claims received already stand verified and finalized on the basis of information/ documents provided by the Operational Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
	TOTAL			**3,851,593.00**	**3,851,593.00**									**-**	